

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00013/2019

IN

ORIGINAL APPLICATION No.170/01334-1335/2018

DATED THIS THE 26TH DAY OF NOVEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1.Rajaram K V,
aged 59 years
Working as Video Executive
Doordarshan Kendra,
Bengaluru
Residing at No.91, 3rd Cross
Akashvani Layout
Dasarahalli, Hebbal
Bengaluru-560 024.

2.R.N.S.Reddy,
aged 59 years
working as Video Executive
Doordarshan Kendra,
Bengaluru
Residing at No.2, "T" Block
Ground Floor, Type 4
CPWD Staff Quarters
CPWD Complex, Vijayanagara
Bengaluru-560 040.

....Review Applicants

(By Advocate Shri AR.Holla)

Vs.

1.The Union of India
By Secretary, Ministry of
Information and Broadcasting
'A' Wing, Shastry Bhavan
New Delhi-110 001.

2.The Chief Executive Officer

Prasar Bharathi, II Floor
P.T.I.Buildings
Parliament Street
New Delhi-110 001.

3.The Director General
Doordarshan, Doordarshan Bhavan
Copernicus Marg, New Delhi-110 001.

4.The Addl. Dy. Director General (P)
Doordarshan Kendra
J.C.Nagar Bengaluru-560 006.

5.The Dy. Director General
Doordarshan Kendra
J.C.Nagar, Bengaluru-560 006.

6.Smt. Usha Kini
Programme Executive/ADP
O/o.ADG, SZ, Doordarshan Kendra
J.C.Nagar Bengaluru-560006. ...Review Respondents

(By Advocates Shri MV.Rao, Sr.Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Shri AR.Holla, learned counsel submits that since during the interregnum of the proceedings, the Review applicants have retired and they have no further interest in the matter. So the RA is, therefore, disposed off. No order as to costs.

(CV. SANKAR)
MEMBER (A)

bk

(DR. K.B. SURESH)
MEMBER (J)

Annexures referred to by the applicants in RA.No.13 /2019

Annexure RA-1: Copy of order dated 3.5.1991

Annexure RA-2: Copy of order dated 27.6.1997

Annexure RA-3: Copy of order dated 13.2.2019 in OA.No.1334-1335/2018